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Title:Introduction of the Constitution (Amendment) Bill, 2007 (Substitute of new article for article 371(H)).

SHRI KIREN RIJJU (ARUNACHAL WEST): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI KIREN RIJJU : I introduce the Bill.

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\*\* Introduced with the Recommendation of the President  
(Shri Mohan Singh *in the Chair*)